

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5773
ANSWERED ON:02.05.2013
MONITORING OF INDIRA AWAS YOJANA
Patle Kamla Devi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the existing monitoring mechanism for allotment of housing units under Indira Awas Yojana (IAY);
- (b) the details of committee constituted at district level for this purpose and its role therein;
- (c) whether public representatives have been included in the said committee;
- (d) if so, the details of the role assigned to them in these committees; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRILAL CHAND KATARIA)

(a): The Ministry of Rural Development has a comprehensive system of monitoring its schemes. Monitoring tools include receipt of online Monthly Progress Reports, Utilization Certificates and Audit Reports, Quarterly and Monthly reviews with State representatives, Scheme of Area Officers and National Level Monitors (NLMs) for field inspections and review by Vigilance and Monitoring Committee (V&MCs) at State and District level. Management Information System(MIS) AWAASsoft has been launched to impart total transparency in the programme. The MIS is accessible not only to all the stake holders including beneficiaries but also citizens at large.

(b)to(d): The Ministry has constituted Vigilance and Monitoring Committees to ensure efficient implementation of all the Programmes of the Ministry as per laid down norms. Four Hon`ble Members of parliament (Lok Sabha) are nominated as members by the Ministry of Rural Development in State Level Vigilance and Monitoring Committees for ensuring quality expenditure, particularly, in the context of large public funds being spent under all Rural Development Programmes (including Indira Awaas Yojana) at state level. At District level, one of the Members of Parliament (Lok Sabha) representing the district is nominated by the Ministry as Chairman of the District Level Vigilance & Monitoring Committee. Other members of Parliament (Lok Sabha) representing areas of that district, if any are made Co-chairman of that Committee. One of the Members of Parliament (Rajya Sabha) is also nominated as Co-Chairman of that Committee. The role of Monitoring and Vigilance Committees is for monitoring of the schemes.

(e): Question does not arise.